- (d) Does not arise.
- (e) In view of (a) above, does not arise.

Surveillance of Tamil Nadu Coastline

1520. SHRIMATI KANIMOZHI: Will the Minister of DEFENCE be pleased to state:

(a) what is the current level of surveillance and monitoring of the Tamil Nadu coastline, especially near Palk Strait;

(b) whether this has been increased in the light of the ongoing attacks by Sri Lankan navy on Indian fishermen;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) Government has taken several measures to ensure coastal security. Seven Naval detachments have been established along the coast of Tamil Nadu in addition to Naval Air Station at Ramnad, Coast Guard station at Mandapam and forward operating base of Marine Commandos off Rameshwaram to keep surveillance on Tamil Nadu Coastline. A three tier surveillance mechanism is maintained through coastal patrol by each naval detachment in their area of responsibility upto six NM from the coast, International Maritime Boundary Line (IMBL) patrol by one Naval ship and one Coast Guard ship at all times and air patrol of the area between the outer limits of the Coastal patrol and the IMBL by IN/CG aircraft during daylight hours. Additional surveillance by IN and ICG is undertaken based on inputs regarding threats from the sea.

Exploitation of children/women from Jharkhand

1521. SHRI KANWAR DEEP SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether many children/women are brought from Jharkhand to various cities of the country for domestic help;

(b) if so, the details thereof;

(c) the steps taken or contemplated to be taken by Government to keep a track on such illegal practice; and

(d) if so, what measures are taken to keep a check on exploitation?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (d) Citizens are free to move from one State to the other in search of employment. Respective States take necessary action whenever exploitation of children/women are noticed. The action taken by Delhi Police against exploitation of children/women from Jharkhand is given in Statement.

Statement

Action taken by Delhi Police against exploitation of children/ women from Jharkhand

| Year | No. of cases registered | Persons arrested | Present position |
|----------------|-------------------------|---------------------|--------------------------|
| | registered | anesteu | |
| 2009 | 6 | 11 | Pending trial-5 |
| | | | Pending investigation-1 |
| 2010 | 21 | 29 | Pending trial-7 |
| | | | Pending investigation-12 |
| | | | Cancelled-2 |
| 2011 | 2 | 5 | Pending investigation-2 |
| (Upto 28.2.11) | | | |

Organised and unorganised labourers in the country

1522. SHRI N. BALAGANGA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the State-wise number of organized and unorganized labourers working in the country;

(b) whether Government has made any survey regarding the deteriorating health condition of labourers in the unorganized sector; and

(c) if so, the details thereof and the steps taken by Government to improve it?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) According to the survey conducted by the National Sample Survey Organization (NSSO) in 2004-05, the total number of labourers was 45.9 crore. Out of which 2.6 crore were in organized sector and 43.3 crore (about 94%) were in unorganized sector. The State-wise number of organized and unorganized labourers is given in Statement (*See* below).

(b) and (c) One of the major insecurities for workers in the unorganized sector is the frequent incidences of illness and need for medical care and hospitalization of such workers and their family members. Data from the 60th National Sample Survey (2004) show that among the bottom two quintiles of the rural population, 47 per cent were forced to borrow to finance hospitalization.

To mitigate the health problems of the people living below the poverty line, the Government launched the Rashtriya Swasthya Bima Yojana providing smart card based cashless health insurance cover of Rs. 30,000/- to BPL families (a unit of five) in the unorganized sector. The